

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 313 OF 2017 &  
IA NO. 779 OF 2017**

**Dated: 23<sup>rd</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Aurum Renewable Energy Pvt. Ltd.**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri  
Mr. Anand Kr. Shrivastava  
Ms. Molshree Bhatnagar  
Ms. Manpreet Kaur

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal for R-1  
  
Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2  
  
Mr. R. Mishra  
Mr. Abhishek Rana for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter on  
**31.10.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*